

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3813
ANSWERED ON 18TH MARCH, 2021**

SPEED LIMIT FOR COMMERCIAL VEHICLES

3813. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to increase the speed limit for commercial vehicles specially for buses and car operators on various categories of highways in the country;**
- (b) if so, the details thereof; and**
- (c) the details of speed limits fixed for various categories of vehicles at present?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) No such proposal is under consideration in the Ministry.

(c) The Government vide notification S.O. 1522 (E) dated, 6th April, 2018 has fixed the maximum speed limit in respect of different classes of motor vehicles on different roads in India as under:-

Maximum speed per hour in kilometers on roads in India					
S. No.	Class of Motor Vehicles	Expressway with Access Control	4 lane and above divided carriageway (roads with Median strips/Dividers)	Road within Municipal Limits	Other Roads
(1)	(2)	(3)	(4)	(5)	(6)

1.	Motor vehicles used for carriage of passengers comprising not more than eight seats in addition to the driver's seat (M1 category vehicles)	120	100	70	70
2.	Motor vehicles used for carriage of passengers comprising nine or more seats in addition to the driver's seat (M2 and M3 category Vehicles)	100	90	60	60
3.	More vehicles used for carriage of goods (All N category Vehicles)	80	80	60	60
4.	Motor Cycles	80*	80	60	60
5.	Quadricycle	-	60	50	50
6.	Three wheeled vehicles	-	50	50	50
* If permitted to ply on Expressway.					
